

tisements and publicity as a result of which the prices of cigarettes are increasing;

(b) if so, the amount spent on the publicity and advertisement of the packets of each cigarette company;

(c) whether the Government contemplate to check the increasing prices of cigarettes by imposing a ban on the expenditure on publicity incurred by these companies;

(d) if so, whether any steps have been taken in this regard so far; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Government is aware that the cigarette companies do incur certain expenditure on advertisement. However, no centralized information regarding such specific expenditures of each cigarette company is available.

(c) to (e). No, Sir. There is no statutory control on prices of cigarettes and neither is it considered essential to bring the industry under such a price control.

[English]

Plan Funds to Public Sector Undertakings

4855. DR. ASIM BALA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the guidelines for sanctioning the Plan funds to Public Sector Undertakings;

(b) whether the sanctioned plan funds have to be utilised only for specific purposes;

(c) whether any utilisation certificate/proforma has to be submitted quarterly/half-

yearly by the Undertakings to the Union Government against the sanctioned money and its utilisation;

(d) if so, the details of the points involved while submitting the certificate;

(e) whether any undertaking can utilise the plan money for other purposes also; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Plan funds to public sector undertakings are sanctioned on the basis of projects/proposals received from the concerned administrative Ministries/Departments and after examining in consultation with them.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

(e) No, Sir.

(f) Does not arise.

Real Income of a Farmer

4856. SHRI V. SOBHANADREESWARA RAO: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the latest ratio of average income from Agricultural sector to non-Agricultural sector as compared to that in 1970-71;

(b) whether the real income of a farmer is coming down as compared to the people working in other sectors of the economy; and

(c) if so, the steps proposed to increase the real income of the farmer?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) The ratio of the income (NDP at current prices) of agriculture to non-agriculture sectors was 0.4327 in the year 1989-90 and 0.7860 in 1970-71.

(b) Estimates of national income are not available by occupations.

(c) A number of programmes and schemes are being implemented with the sole purpose of raising the productivity of land and enhancing the real income of the farmer. These include development of infrastructure, evolution and distribution of high yielding varieties of seeds, adequate supply of fertilizers and support prices.

Increase in the Price of Wheat

4857. SHRI GURUDAS KAMAT: Will the Minister of FOOD be pleased to state:

(a) whether the price of wheat is going up rapidly;

(b) if so, the reasons thereof; and

(c) the steps the Government are taking to check the price-rise of wheat?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The W.P.I. of wheat which had exhibited a fall during March, 1991 to May, 1991, which the arrival of the fresh crop, started showing usual upward movement after May, 1991. The provisional W.P.I. moved from 173.1 in June to 174.4 in July, 1991 registering an increase of only 0.75% against an increase of 1.84% in the provisional W.P.I. of all commodities.

(c) The Government is keeping the situation under watch and will take appropriate measures as and when required.

Establishment of Aravali Development Board

4858. SHRI DAU DAYAL JOSHI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Rajasthan have submitted any proposal for establishment of the Aravali Development Board to the Union Government; and

(b) if so, the action taken thereon so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) Question does not arise.

Britannia Industries Ltd., India

4859. SHRI GURUDAS KAMAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Britannia Industries Ltd. India is expanding its industries; and

(b) if so, the details of proposals received from the company and the action thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). Only one application from M/s. Britannia Industries Ltd. India for manufacture of Beer at Ratnagiri, Maharashtra has been received in this Ministry which is under examination.

Petrochemicals Industry in Bihar

4860. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state: